

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

C.P. No. 201 (ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.09.2017

Name of the Company: M/s Max Broadnet Service Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
--------------	-------------	--------------------	-----------------------	------------------

Present: Mr. Manish Raj, CP for ROC, Delhi.

ORDER

No time left in view of the Special Bench constituted in which one of us (Member, J) is a member.

Adjourned to 5th October, 2017.

— Sd —

(S. K. Mohapatra)
Member (T)

— Sd —

(Ina Malhotra)
Member (J)